

Title: Regarding interim progress of the investigation into the UTI scam and steps taken by the government to protect the interests of the small investors.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Sir, this Session will be ending on 31st August. The entire nation is still exercised on the fate and the

*Not recorded.

interest of the small investors of UTI. The Government will conclude their Supplementary Demands for Grant today and we will hardly find any opportunity

to understand what exactly is the Government's proposal to protect the interest of the small investors of UTI. Hundreds and thousands of letters are coming to several MPs, cutting across party lines, from the school teachers, the pensioners, the workers, especially those who are monthly income planners, and the farmers.

Sir, we are seeing several kinds of comments in the TV panel talk and the media by the government, but not inside the House. What exactly is their policy till now to protect the interest of the small investors? The present stock market weather is not guaranteeing more than Rs. 10.10 as the value of each unit. Even the Government did not inform us till today the interim progress of the investigation, as to where the things are moving and where the things are going.

Sir, many things will be forgotten within a month or a week, but I think, it is the duty of this House to convey a clear message to the investors and the nation that such type of grand scam cannot be compromised at any level and cannot be covered up. Therefore, the Government is duty-bound, and if you so direct, before 31st August to tell the House what is the interim progress of the investigation and what exactly is the financial proposal and package to deal with those who looted UTI and to punish them, and to rescue the investors. What is the Government's plan? I would like to know whether there is any debt instrument or there is any plan to convert it to term-loan, to pin them under the umbrella of the government, or what exactly is the Government contemplating to do? We cannot keep quiet on this issue simply because we could not conclude a debate, and therefore, the entire UTI scam would be covered up.

Sir, therefore, I appeal through you to the Government that they should come out with their clear policy on two points before 31st August. First, what exactly is their package for the small investors, to protect them? What is the interim progress of investigation and whom is the Government targeting? Unless the Government comes forward with these two things before 31st August, the apprehension in the minds of the people cannot be ruled out.